

the reasons for not conducting an enquiry?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) and (b). Butadiene and Styrene are both listed under OGL in the current import policy. Users of these items, therefore, import them directly at prices negotiated directly with the suppliers.

(c) and (d). Do not arise.

[English]

#### Vizzaswaram Gas Based Power Plant

1950. SHRIMATI J. JAMUNA: Will the Minister of ENERGY be pleased to state:

(a) whether Union Government have accorded sanction for the supply of natural gas to the second Unit of the Vizzaswaram gas based power generation unit in Andhra Pradesh; and

(b) if not, the reasons for the delay?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). As per present indications, about 1.5 million cubic meters per day of gas is likely to be available to Andhra Pradesh State Electricity Board (APSEB) for power generation from Krishna Godavari Basin. The APSEB have proposed to set up 400 MW Combined Cycle gas-based thermal power station in Krishna Godavari Basin. Accordingly, the project report for 3x100 MW gas-based thermal power station at Vijeswaram Stage-

II and 3x100 MW thermal power station near Rajamundri are being revised to the capacity of 400 MW by the APSEB. The revised project reports are awaited from the APSEB.

#### Gas-Based Power Projects of Tamil Nadu

1951. SHRI P. R. S. VENKATESAN: Will the Minister of ENERGY be pleased to state:

(a) whether the National Thermal Power Corporation has proposed for generating power through gas based projects in Tamil Nadu by using large quantity of gas available in Cauvery basin;

(b) if so, the details thereof;

(c) whether Government have any schemes in the Eighth Plan for setting up of such projects in Tamil Nadu and in other States; and

(d) if so, the details in this regard?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). At present, National Thermal Power Corporation (NTPC) have no proposal for generating power through gas based power project in Tamil Nadu.

(c) and (d). During the 8th Five Year Plan period, a total capacity addition of about 7485 MW is envisaged from the gas based power projects. The details of the various gas based power projects expected to yield benefits during the Eighth Plan period are given in the statement given below.

**STATEMENT**

<b>Sl. No.</b>	<b>Name of the Project</b>	<b>State</b>	<b>Installed Capacity (MW)</b>	<b>Benefits during the 8th Plan (MW)</b>
1	2	3	4	5
<b>I. CENTRAL SECTOR</b>				
1.	Kawas Gas based power Project (GPP)	Gujarat	4 x 100 + 2 x 100	600
2.	Kathalguni GPP	Assam	6 x 131 + 3 x 30	270
3.	Dadri GPP	Uttar Pradesh	4 x 131.3 + 2 x 146.5	817.2
4.	Anta GPP Extn.	Uttar Pradesh	3 x 100 + 3 x 10	430
5.	Gandhar GPP	Gujarat	650	650
6.	Godavari GPP	Andhra Pradesh	800	800
7.	Rokhia GPP	Tripura	10 x 8	80

Sl. No.	Name of the Project	State	Installed Capacity (MW)	Benefits during the 8th Plan (MW)
1	2	3	4	5
8.	Fairdabad GPP	Haryana	4 x 130 + 2 x 140	800
9.	Tripura GPP	Tripura	500	500
Sub-total				4947.2
<b>II. STATE SECTOR</b>				
1.	Uran Waste Heat (W.H.)	Maharashtra	3 x 120	360
2.	Vijeshwaram GPP (Unit-3)	Andhra Pradesh	2 x 33 + 1 x 33	33
3.	Lakwa Phase-II	Assam	3 x 20	60
4.	Lakwa W.H.	Assam	1 x 22	22
5.	Ramgarh	Rajasthan	1 x 3	3
6.	Vatwa GPP	Gujarat	2 x 33.5 + 1 x 35	102
7.	Uran GPP	Gujarat	3 x 30 + 1 x 45	135

Sl. No.	Name of the Project	State	Installed Capacity (MW)	Benefits during the 8th Plan (MW)
1	2	3	4	5
8.	Gandhau	Gujarat	600	600
9.	Piparvar GPP	Gujarat	750	750
10.	Karaikal GPP	Pondicherry	3 x 5 + 1 x 7.5	22.5
11.	Amguri GPP	Assam	8 x 30 + 4 x 30	360
12.	DESU W.H.	Delhi	3 x 30	90
			Sub-total	2537.5
			Grand Total (I + II)	7484.7